



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.11.2025

NOTICE

Please take notice that the following matters listed in the Court – III on 31.10.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 2330 & 2331 of 2024 Part Heard	Pragiti Construction, Through Proprietor Renu Verma Vs. Committee of Creditor Represented by Mahavir Medicare & Anr.	31.10.2025	24.11.2025
2.	Comp. App. (AT) (Ins) No. 794 of 2025 & I.A. No. 3051 of 2025 Part Heard	Employees Provident Fund Organisation Vs. Subhlaxmi Investment Advisory Pvt. Ltd & Anr.	31.10.2025	07.11.2025
3.	Comp. App. (AT) (Ins) No. 643 of 2024	Ashok Mansukhlal Kapasi & Ors. Vs. Bhavi Shah, RP of Techno Forge Ltd. & Ors.	31.10.2025	06.11.2025

4.	Comp. App. (AT) (Ins) No. 372 of 2025	Rajendra Narayan Panda Vs. Mangesh Vittal Kekre, Insolvency Resolution Professional Panda Technologies India Pvt. Ltd. & Anr.	31.10.2025	18.11.2025
-----------	---	--	-------------------	-------------------

By order of Hon'ble Chairperson
-Sd/-
Registrar